GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 1835 TO BE ANSWERED ON 08TH MARCH, 2016

REFORMS IN PDS

1835. DR. SUNIL BALIRAM GAIKWAD:

SHRI BIDYUT BARAN MAHATO:

SHRI SUDHEER GUPTA:

SHRI N.K. PREMACHANDRAN:

KUNWAR HARIBANSH SINGH:

SHRI GAJANAN KIRTIKAR:

DR. J. JAYAVARDHAN:

SHRI RAHUL SHEWALE:

SHRI KESINENI NANI:

SHRI S.P. MUDDAHANUME GOWDA:

SHRI NAGENDRA KUMAR PRADHAN:

SHRI ASHOK SHANKARRAO CHAVAN:

SHRI SANJAY KAKA PATIL:

DR. SHRIKANT EKNATH SHINDE:

SHRI P.K. BIJU:

SHRI RAM TAHAL CHOUDHARY:

SHRI S.R. VIJAYAKUMAR:

SHRI LAXMAN GILUWA:

SHRI JASVANTSINH SUMANBHAI BHABHOR:

SHRI B.N. CHANDRAPPA:

SHRI INNOCENT:

SHRI PRAHLAD SINGH PATEL:

DR. SHASHI THAROOR:

SHRI VINAYAK BHAURAO RAUT:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number of cards issued, those linked to Aadhaar, quantum of foodgrains allocated and lost due to leakages in Public Distribution System (PDS) during the last three years along with the corrective steps taken to make the system more transparent and leak proof;
- (b) whether the Shanta Kumar Committee has made recommendation for improvement in PDS, if so, the details thereof;
- (c) whether the Government has introduced reforms in PDS in the country and if so, the details thereof; and
- (d) whether the Government has installed Point of Sale Devices to keep the electronic record of the allocation to the beneficiaries and if so, the number of Fair Price Shops provided with this facility?

ANSWER

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

- (a): Targeted Public Distribution System (TPDS) is operated under the joint responsibilities of the Central and the State/Union Territory Governments wherein operational responsibilities of identification of eligible beneficiaries under NFSA/TPDS and issuance of ration cards to them rests with the concerned State/UT Govts. As per the information available with the Department, there are 24.19 crore ration cards under NFSA/TPDS in the country and out of which 10.83 crore ration cards have been linked with Aadhaar. State/UT wise statement on number of ration cards and Aadhar seeding therein is placed at Annex-I. As regards allocation of foodgrains to States/UTs during last 3 years, a statement is placed at Annex-II. The quantum of foodgrains lost due to leakages in PDS is not maintained at the Central level as the supervision over monitoring of functioning of Fair Price Shops rest with the concerned State/UT Govts.
- (b): The Shanta Kumar Committee has inter-alia made some recommendations for improvement in PDS. Department had taken appropriate steps on the following recommendations:-
 - (i) Gol should defer implementation of NFSA in States that have not done End-to-end computerization, have not put list of beneficiaries online for anyone to verify and have not setup vigilance committees to check pilferage from PDS – Government has made all States and Union Territories aware about NFSA and asked to implement it, so that leakage in the PDS can be reduced.
 - (ii) NFSA/TPDS Beneficiaries are given 6 month ration immediately after the procurement season Department has issued instructions for release of foodgrains upto 6 months requirement at a time.
 - (iii) Gradual introduction of cash transfer in PDS Under NFSA, DBT for foodgrains has been launched in 3 UTs namely Chandigarh, Puducherry and Dadra & Nagar Haveli.
 - (iv) One of its recommendations relating to NFSA, the Committee has suggested changes in beneficiary entitlement (increasing to 7 Kg), population coverage (limited to 40%) and linking issue price to MSP. However, there is no proposal to make amendments in the NFSA, 2013.
- (c): Government has taken various steps in implementation of the TPDS in States/UTs for better targeting of food subsidies, removing bogus ration cards, ensuring timely availability of foodgrains, check on leakage/diversion of food grains, introducing public accountability etc. The National Food Security Act (NFSA), 2013 prescribed essential reforms

in the PDS. Govt. has taken up with States/UTs for implementing measures such as door-step delivery of foodgrains, correct identification of beneficiaries, improve foodgrains off take, monitoring and vigilance, improving viability of fair price shop operations. The PDS (C) Order, 2001 as well as the TPDS (C) Order, 2015 empower State Govts. to take all necessary steps for ensuring smooth implementation of TPDS so that the subsidized food grains reach the intended beneficiaries. As part of efforts being made for modernization of Targeted Public Distribution System (TPDS), Department of Food and Public Distribution is implementing a Plan Scheme on End-to-end Computerization of TPDS Operations during 12th Five Year Plan (2012-17). Following are the key activities under the scheme, Digitization of Beneficiary Database, Computerisation of Supply Chain Management, and setting up of Grievance Redressal Mechanisms and Transparency Portal. Besides, for checking leakages & diversion in PDS, Direct Benefit Transfer (DBT) has been introduced in 3 UTs on pilot basis namely Chandigarh & Puducherry w.e.f. 1-9-15 and partial areas of Dadra & Nagar Haveli w.e.f. 1-3-2016 after their consent as per 'Cash Transfer of Food Subsidy Rules, 2015' which was notified on 21.08.2015 under the National Food Security Act, 2013.

(d): Fair Price Shop (FPS) automation involves, installation of Point of Sale (PoS) devices at FPS for authentication of beneficiaries, recording of sales to beneficiaries at the FPS; and uploading of transaction data in central server. In this regard, necessary guidelines have been shared with all States/UTs on 11.11.2014 which were prepared in consultation with NIC, Department of Electronics & Information Technology (DeitY) and Unique Identification Authority of India (UIDAI). As regards financial assistance, Government has approved FPS dealers' margins (@ Rs. 87/qtl.) under NFSA which also includes reimbursement of Rs. 17/qtl. for their expenditure towards purchase and operations of the PoS/Mobile Tablet device at the FPS for automation. So far, more than 82,000 FPSs have been automated across the country.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 1835 DUE FOR ANSWER ON 08.03.2015 IN THE LOK SABHA

Statement on Total Ration Cards in States/UTs and Aadhaar Seeding thereof (as on 1.3.2016)

SI.	States/UTs	Total Ration Cards (Nos.)	Ration Cards with Aadhaar (Nos.)
1	Andaman & Nicobar	13,370	13,370
2	Andhra Pradesh	92,03,422	92,03,422
3	Arunachal Pradesh	1,78,720	1,276
4	Assam	58,64,514	0
5	Bihar	1,54,01,000	9,000
6	Chandigarh (DBT)	55,959	55,959
7	Chhattisgarh	50,99,000	47,83,000
8	Dadra & Nagar Haveli	33,920	23,594
9	Daman & Diu	22,764	20,069
10	Delhi	19,61,025	19,56,569
11	Goa	1,22,987	1,17,979
12	Gujarat	1,20,96,487	50,00,000
13	Haryana	29,40,120	22,36,787
14	Himachal Pradesh	6,97,570	2,48,623
15	Jammu and Kashmir	16,45,951	3,51,313
16	Jharkhand	51,70,159	34,60,704
17	Karnataka	1,04,01,297	22,56,708
18	Kerala	82,67,450	78,67,856
19	Lakshadweep	5,264	5,264
20	Madhya Pradesh	1,18,57,047	56,12,956
21	Maharashtra	1,48,28,050	1,16,99,613
22	Manipur	5,27,420	1,891
23	Meghalaya	4,22,040	0
24	Mizoram	1,36,876	344
25	Nagaland	2,83,581	1,1 <i>57</i>
26	Odisha	81,51,910	52,63,838
27	Puducherry (DBT)	1,85,625	1,73,057
28	Punjab	28,63,605	25,31,198
29	Rajasthan	97,13,451	82,1 <i>4,77</i> 0
30	Sikkim	98,146	69,257
31	Tamil Nadu	2,02,56,214	3,23,382
32	Telangana	48,57,460	48,57,460
33	Tripura	5,99,936	4,81,994
34	Uttar Pradesh	3,13,85,898	84,09,068
35	Uttarakhand	13,30,404	3,82,632
36	West Bengal	5,52,1 <i>7</i> ,581	2,27,00,000
	Total	24,18,96,223	10,83,34,110

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 1835 DUE FOR ANSWER ON 08.03.2015 IN THE LOK SABHA

(In Thousand tons)										
SL.NO	STATES/UTs	2012-13		2013-14		2014-15		2015-16*		
		Allocation	Offtake	Allocation	Offtake	Allocation	Offtake	Allocation	Offtake	
1	Andhra Pradesh (NFSA)	3822.816	3130.234	3822.816	2688.167	2629.793	1587.263	1954.265	1911.40	
2	Arunanchal Pradesh	101.556	98.376	101.556	100.162	101.556	96.646	93.093	92.92	
3	Assam(NFSA)	1886.856	1830.998	1886.856	1788.041	1890.094	1840.293	1673.419	1558.77	
4	Bihar (NFSA)	3703.872	2639.407	3804.791	3195.481	4914.900	3938.148	4783.453	4656.74	
5	Chhatisgarh (NFSA)	1244.112	1178.578	1255.803	1232.282	1337.466	1329.701	1268.718	1268.7	
6	Delhi (NFSA)	598.920	566.777	554.894	521.490	356.693	360.925	387.196	390.46	
7	Goa (NFSA)	63.036	62.909	63.036	64.063	63.148	57.239	56.775	58.79	
8	Gujarat	2085.108	1265.504	2085.108	1505.321	2087.795	1885.738	1911.349	1841.3	
9	Haryana (NFSA)	756.012	465.415	632.504	486.102	795.000	732.473	728.750	708.9	
10	Himachal Pradesh (NFSA)	527.940	524.927	517.968	502.905	507.996	498.365	465.663	469.70	
11	Jammu & Kashmir (NFSA)	756.804	760.644	756.804	756.635	756.804	666.045	693.737	709.3	
12	Jharkhand (NFSA)	1358.652	977.751	1358.652	1022.392	1359.442	958.781	1330.011	966.6	
13	Karnataka (NFSA)	2806.928	2304.402	2456.382	2467.432	2542.657	2313.096	2391.462	2046.8	
14	Kerala	1472.688	1473.184	1472.688	1466.713	1474.349	1441.726	1349.964	1312.6	
15	Madhya Pradesh (NFSA)	2736.426	3551.778	2743.016	2519.347	3194.247	2911.381	3082.453	2898.1	
16	Maharashtra (NFSA)	4819.044	3724.189	4716.136	4307.369	4527.492	4045.779	4221.426	3976.1	
17	Manipur	170.952	172.661	170.952	160.435	171.379	172.281	156.706	154.0	
18	Meghalaya(NFSA)	188.580	189.600	188.580	188.567	188.858	188.197	171.817	172.5	
19	Mizoram	70.140	66.538	70.140	66.393	70.140	67.419	64.295	65.6	
20	Nagaland	126.876	135.953	126.876	125.048	126.876	137.329	116.303	123.2	
21	Odisha(NFSA)	2194.266	2120.509	2191.872	2073.182	2192.981	2008.221	1939.433	1684.0	
22	Punjab (NFSA)	827.976	613.964	781.044	587.370	870.120	191.434	797.610	615.2	
23	Rajasthan (NFSA)	2179.500	2149.291	2485.536	2399.933	2791.572	2723.600	2558.941	2447.5	
24	Sikkim (NFSA)	44.280	45.046	44.280	45.932	44.283	42.789	40.597	36.8	
25	Tamil Nadu	3722.832	3634.495	3722.832	3010.254	3722.832	3082.407	3412.596	3438.2	
26	Telangana(NFSA)	0.000	0.000	0.000	0.000	1196.445	425.164	1354.180	1164.2	
27	Tripura (NFSA)	304.836	289.291	303.240	311.409	303.249	300.224	261.848	251.2	
28	Uttar Pradesh (NFSA)	7268.520	6568.015	7268.520	6755.502	7274.773	6213.857	6758.170	6554.7	
29	Uttrakhand(NFSA)	617.992	596.557	511.992	511.274	512.647	539.743	465.576	487.0	
30	West Bengal(NFSA)	3857.196	3616.745	3857.196	3560.451	3860.971	3752.948	3317.900	3135.8	
31	A&N Islands(NFSA)	34.020	14.908	34.020	32.045	34.020	24.727	31.185	22.3	
32	Chandigarh (NFSA)	36.780	33.429	35.852	24.725	31.212	27.018	13.005	14.7	
33	D&N Haveli	10.464	10.499	10.464	13.192	10.470	12.436	9.592	9.2	
34	Damen& DIU (NFSA)	5.652	4.530	5.652	0.725	5.661	2.266	5.293	3.9	
35	Lakshadweep(NFSA)	6.620	5.706	4.620	3.090	4.620	5.044	4.235	3.1	
36	Puducherry (NFSA) TOTAL	60.312 50468.564	53.313 44876.123	60.312 50102.990	33.427 44526.856	60.372 52012.913	5.950 44586.653	30.156 47901.172	4.5 45256.3	

Offtake Source: FCI

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 1835 DUE FOR ANSWER ON 08.03.2015 IN THE LOK SABHA

STATEMENT SHOWING ALLOCATION AND OFFTAKE OF FOODGRAINS (RICE+WHEAT) OF SPECIAL ADHOC ADDITIONAL ALLOCATIONS MADE DURING 2012-12 to 2015-16 UNDER TPDS

(IN THOUSAND TONS)

	<u> </u>		3.40	, , ,			I HOUSAND TONS)		
			2-13		1	2014-15		2015-16	
S.No.	STATES/UTS	ALLOCA TION	OFF TAKE	ALLOCA TION	OFF TAKE	ALLOCA TION	OFF TAKE	ALLOCA TION	OFF TAKE
1	Andhra Pradesh (NFSA)	3822.816	3130.234	3822.816	2688.167	2629.793	1587.263	121.136	104.326
2	Arunanchal Pradesh	101.556	98.376	101.556	100.162	101.556	96.646	6.963	5.361
-		1886.856	1830.998	1886.856	1788.041	1890.094	1840.293	93.864	92.373
	Bihar (NFSA)	3703.872	2639.407	3804.791	3195.481	4914.9	3938.148		-
5	Chhatisgarh (NFSA)	1244.112	1178.578	1255.803	1232.282	1337.466	1329.701		
6	Delhi (NFSA)	598.92	566.777	554.894	521.49	356.693	360.925		
7	Goa (NFSA)	63.036	62.909	63.036	64.063	63.148	57.239	2.456	0.301
8	Gujarat	2085.108	1265.504	2085.108	1505.321	2087.795	1885.738	149.017	147.612
9	Haryana (NFSA)	756.012	465.415	632.504	486.102	795	732.473		
10	Himachal Pradesh (NFSA)	527.94	524.927	517.968	502.905	507.996	498.365		
	Jammu & Kashmir								40 45
11	(NFSA)	756.804	760.644	756.804	756.635	756.804	666.045	47.03	13.401
12	Jharkhand (NFSA)	1358.652	977.751	1358.652	1022.392	1359.442	958.781	91.794	64.575
13	Karnataka (NFSA)	2806.928	2304.402	2456.382	2467.432	2542.657	2313.096		405.00
14	Kerala	1472.688	1473.184	1472.688	1466.713	1474.349	1441.726	109.241	105.262
15	Madhya Pradesh (NFSA)	2736.426	3551.778	2743.016	2519.347	3194.247	2911.381		
	Maharashtra (NFSA)	4819.044	3724.189	4716.136	4307.369	4527.492	4045.779		
17	Manipur	170.952	172.661	170.952	160.435	171.379	172.281	11.671	11.408
18	Meghalaya(NFSA)	188.58	189.6	188.58	188.567	188.858	188.197	11.7	12.87
19	Mizoram	70.14	66.538	70.14	66.393	70.14	67.419	4.774	4.616
20	Nagaland	126.876	135.953	126.876	125.048	126.876	137.329	8.712	8.71
21	Odisha(NFSA)	2194.266	2120.509	2191.872	2073.182	2192.981	2008.221	162.217	140.448
22	Punjab (NFSA)	827.976	613.964	781.044	587.37	870.12	191.434		
23	Rajasthan (NFSA)	2179.5	2149.291	2485.536	2399.933	2791.572	2723.6		
24	Sikkim (NFSA)	44.28	45.046	44.28	45.932	44.283	42.789	2.75	2.475
25	Tamil Nadu	3722.832	3634.495	3722.832	3010.254	3722.832	3082.407	341.847	338.409
26	Telangana(NFSA)	0	0	0	0	1196.445	425.164	64.932	12.414
27	Tripura (NFSA)	304.836	289.291	303.24	311.409	303.249	300.224	9.43	9.619
28	Uttar Pradesh (NFSA)	7268.52	6568.015	7268.52	6755.502	7274.773	6213.857	750.64	584.575
29	Uttrakhand(NFSA)	617.992	596.557	511.992	511.274	512.647	539.743	19.092	7.675
30	West Bengal(NFSA)	3857.196	3616.745	3857.196	3560.451	3860.971	3752.948	308.449	142.892
31	A&N Islands(NFSA)	34.02	14.908	34.02	32.045	34.02	24.727	1.969	0
32	Chandigarh (NFSA)	36.78	33.429	35.852	24.725	31.212	27.018		
33	D&N Haveli	10.464	10.499	10.464	13.192	10.47	12.436	1.276	0.852
34	Damen& DIU (NFSA)	5.652	4.53	5.652	0.725	5.661	2.266	0.154	0.048
35	Lakshadweep(NFSA)	6.62	5.706	4.62	3.09	4.62	5.044	0.114	0.051
36	Puducherry (NFSA)	60.312	53.313	60.312	33.427	60.372	5.95	2.685	0.22
	GRAND TOTAL	50468.564	44876.123	50102.99	44526.856	52012.913	44586.653	2323.913	1810.493

^{*} offtake is against the allocation upto February, 2016

Offtake source: FCI
